



HON'BLE DR. JUSTICE AKSHAYA KUMAR MISHRA

1. Name : Dr. Justice Akshaya Kumar Mishra
2. Father's Name : Late Ramanath Mishra
3. Mother's Name : Late Arnapurna Mishra
4. Date of birth : 09.11.1958
5. Place of birth : Goudasahi , P.S- Binjharpur, Dist- Jajpur, Odisha
6. Educational Qualification :
 - 1974 - Passed out Higher Secondary Certificate Examination from Sribanta High School, Kalyanpur .
 - 1976 - Completed I.A. from Narasingh Choudhury College, Jajpur.
 - 1978 - Completed B.A. from Narasingh Choudhury College, Jajpur.
 - 1980 - Completed M.A. in Political Science from Utkal University, Vani Vihar, Bhubaneswar.
 - 1981 - Completed LL.B from Madhusudan Law College, Cuttack.
 - 1983 - Completed LL.M from Madhusudan Law College, Cuttack.
 - 2002 - Completed Ph.D in law on the topic "Right to Speedy Trial" in 2002 from Utkal University, Vani Vihar, Bhubaneswar.
7. Date of Enrolment : 12.12.1981
8. Date of Entry in Judicial Service : 01.09.1988

9. Professional experience :

- Practised Law as a Member of Jajpur Bar Association at Jajpur. Also practised at Orissa High Court, Cuttack before joining in Odisha Judicial Service on 01.09.1988.
- Part-time Lecturer in Law, Madhusudan Law College, Cuttack from 08.12.1986 to 28.08.1988.
- Joined as a Probationary Munsif at Puri on 01.09.1988.
- Promoted to the Cadre of Odisha Superior Judicial Service and posted as A.D.J, Nayagarh on 09.12.2008.
- Worked as District & Session Judge, Bolangir.
- Also worked as Judicial member Sales Tax Tribunal, Cuttack, Director, Odisha Judicial Academy, Cuttack, Special Judge C.B.I and Registrar General, Orissa High Court, Cuttack.

10. Elevated as Judge of Hon'ble High Court of Orissa on 19.11.2018.